

OFFICE OF THE DISTRICT AND SESSIONS JUDGE (SOUTH DISTRICT)  
DISTRICT COURT COMPLEX SAKET, NEW DELHI.

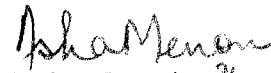
C I R C U L A R

Subject:- Recording of Evidence by the Court Commissioners

The Rooms presently earmarked for the Court Commissioners for the purpose of recording of evidence of the South and South-East Districts being Room Nos. 715 & 716 at the 7<sup>th</sup> Floors are adjacent to the Chambers of the Judicial Officers and it has come to the notice of the undersigned that there are large number of persons who collect there and create noisy scene. Further, it has also been brought to the notice of the undersigned that people come much in advance of the time fixed for recording of evidence and sit in these rooms.

The Judicial Officers posted at Saket Court Complex, who are appointing the Court Commissioners, are requested to encourage them to use the Court Rooms after Court's working hours so that no nuisance is created due to collection of public on the floors meant for Chambers of the Judicial Officers.

Sh. Jyoti Kumar Kujur, Judicial Assistant, presently posted in Caretaking Branch is directed to maintain a record of use of both the Rooms by entering particulars of the parties, the counsels and the Court commissioners using the rooms and the time of such use. Sh. Ajay Kumar Singh, Judicial Assistant in Caretaking Branch will work as Link of Sh. Jyoti Kumar Kujur. Further, in order to facilitate and to regulate the use of these two rooms, such officials shall also maintain a record of the requests received from the Court Commissioners or from the Ld. Court for use of the rooms so that on a principle of "First Come, First Served" and the approximate time to be taken, the rooms can be opened and used optimally, with no disturbance to the Judges on the 7<sup>th</sup> Floor.


  
(Asha Menon) 26.2.19

District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.

No. 4707-4788 /AM/D&SJ(South)/Saket/New Delhi/2019 Dated:- 26<sup>th</sup> February, 2019

Copy forwarded for information/necessary action to:-

1. The District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
2. All the Judicial Officers posted at Saket Court Complex, New Delhi.
3. The Officer In-Charge (Caretaking Branch), Saket Court Complex, New Delhi.
4. The Officer In-Charge (Admn-II), South District, Saket Court, New Delhi.
5. The Hony. Secretary, Saket Bar Association, Saket Courts, New Delhi.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south](http://www.ecourts.gov.in/south) & [south-east delhi](http://www.ecourts.gov.in/south-east).
7. The Concerned Officials.
8. For uploading on LAYERS.
9. For uploading on Centralized Website through LAYERS.

  
(Asha Menon) 26.2.19

District & Sessions Judge (South)  
District Court Complex Saket,